

RAJASTHAN HIGH COURT, JODHPUR

ORDER

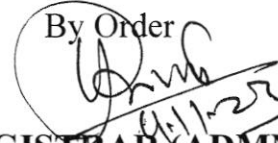
No: Estt/HC/2023/ 47B

Date: 04/11/2023

Upon declaring successful in the recruitment to the post of Junior Personal Assistant, following candidates were asked to remain present for verification of documents on 29.09.2023 through notice dated 15.09.2023 but they failed to report for the purpose despite of notice dated 19.10.2023 after proper communication:-

S.N.	Roll No.	Name with Father's Name	Address
1	352538	Garima D/o Ravinder Mohan	House No. 15, Gali No. 01, 12 QTR Road, Roop Nagar, Hisar, Haryana Pin Code 125001
2	355090	Mohit S/o Harish Kumar	H.No. 198/12 Multan Nagar Colony, Hansi, Haryana Pin Code 125033
3	350126	Abhishek S/o Harish Kumar	House No. Z4-05078 Nai Abadi Chhoti Pouri Main Street, Abohar, Fazilka, Punjab Pin Code 152116
4	352957	Harshita D/o Rajeśh Kumar	House No. 206 B, Pipli Wala Pown Adarsh Nagar, Manimajra, District Chandigarh, Pin Code 160101
5	351780	Chandni Devi D/o Vinod Kumar	1274 Indira Colony, Panchkula, Haryana Pin Code 134113

Therefore, candidature of aforementioned candidates for appointment to the post of Junior Personal Assistant is hereby canceled with immediate effect.

By Order


REGISTRAR (ADMN.)

Date: 04/11/2023

No. I/A(iii)(a)(1)06/2022/ 2120

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Confidential Section, Rajasthan High Court, Jodhpur.
4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
5. Concerned
6. Personal file.


REGISTRAR (ADMN.)